

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/35895/2024 BLAPL/12287/2024	TAPAS PRADHAN VS STATE OF ODISHA	RAKESH BEHERA VS	TALCHER TOWN /879 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000071/2024
2	D-BLAPL/35894/2024 BLAPL/12288/2024	RAJENDRA NAIK VS STATE OF ODISHA	BIKASH KUMAR DASH VS	GHANTAPADA /80 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE ST/0000014/2024
3	D-BLAPL/35865/2024 BLAPL/12289/2024	RITURAJ PATTNAIK VS STATE OF ODISHA	ARIJEET MISHRA VS	INFOCITY PS /547 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0002004/2024
4	D-BLAPL/36666/2024 BLAPL/12290/2024	HAMID UDDIN VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	JONK /233 /2024 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000800/2024
5	D-BLAPL/33007/2024 BLAPL/12291/2024	PURNA CHANDRA MAHANTA @ SANU VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	KEONJHAR SADAR /457 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(I GR/0001397/2024
6	D-BLAPL/36667/2024 BLAPL/12292/2024	MANMIT SINGH GURUDUTTA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	JONK /233 /2024 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000800/2024
7	D-BLAPL/36294/2024 BLAPL/12293/2024	SATYABAN SAHU VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	K.NUAGAON /304 /2024 J.M.F.C.,PATRAPUR(Ganjam) GR/0000464/2024
8	D-BLAPL/36668/2024 BLAPL/12294/2024	GOURI SHANKAR BEHERA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	JONK /233 /2024 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000800/2024
9	D-BLAPL/36649/2024 BLAPL/12295/2024	AJAY JETHI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	LAXMISAGAR P.S. /436 /2024 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000950/2024
10	D-BLAPL/36669/2024 BLAPL/12296/2024	S.K.SALMAN KHAN @ SEKH SALMAN VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	JONK /233 /2024 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000800/2024
11	D-BLAPL/36684/2024 BLAPL/12297/2024	AJIJUL HAQUE VS STATE OF ODISHA	SWARAJ PATEL VS	AIRPORT P.S. /182 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002897/2024

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12	D-BLAPL/36687/2024 BLAPL/12298/2024	VIKASH BAIGA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	/ /0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000041/2024
13	D-BLAPL/36689/2024 BLAPL/12299/2024	BULU @ BUNU @ SRIKANTA BISWAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /167 /2023 J.M.F.C,PARJANG(Dhenkanal) GR/0000212/2023
14	D-BLAPL/33161/2024 BLAPL/12300/2024	BIJAY @ GUDU MUNDA VS STATE OF ODISHA	DIGAMBAR SETHI VS	GHATAGAON /263 /2024 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendrapara) Spl/0000058/2024
15	D-BLAPL/36690/2024 BLAPL/12301/2024	SARAT BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /402 /2024 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Boudh) CT/0000480/2024
16	D-BLAPL/36413/2024 BLAPL/12302/2024	NAKUL JANI VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	KANTABANJI /388 /2024 J.M.F.C.,KANTABANJI(Balangir) GR/0000711/2024
17	D-BLAPL/36694/2024 BLAPL/12303/2024	RINKU @ JAYAKRUSHNA SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	GOPALPRASAD /369 /2024 J.M.F.C,TALCHER(Anugul) GR/0001524/2024
18	D-BLAPL/36620/2024 BLAPL/12304/2024	RATIKANTA BHOI VS STATE OF ODISHA	LAXMI NARAYAN RAYATSINGH VS	BASUDEVPUR /486 /2024 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0000768/2024
19	D-BLAPL/36696/2024 BLAPL/12305/2024	BINA NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	KANIHA /274 /2023 A.D.J.,TALCHER(Anugul) CT/0000100/2024
20	D-BLAPL/36697/2024 BLAPL/12306/2024	MANASI KHATUA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000613/2024
21	D-BLAPL/36635/2024 BLAPL/12307/2024	BABA @ SURJIT MANDAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BHARATPUR PS /757 /2024 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000604/2024
22	D-BLAPL/36727/2024 BLAPL/12308/2024	NITAI CHARAN DAS VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	MARINE PST TALCHUA /120 /2024 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000408/2024
23	D-BLAPL/36730/2024	AZAD ALI MALLICK	SUBAS KUMAR PATTANAYAK	/ /0

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	BLAPL/12309/2024	VS STATE OF ODISHA	VS	ADDL.SESIONS JUDGE CUM SPL JUDGE TR/000032/2024
24	D-BLAPL/36640/2024 BLAPL/12310/2024	AMIT DAS VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	LANJIGARH /56 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000623/2024
25	D-BLAPL/34530/2024 BLAPL/12311/2024	DEEPAK SAMAL @ RAJA @ DIPAK KUMAR SAMAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /580 /2024 SPECIAL JUDGE,JAJPUR(Jajapur) Spl/0000156/2024
26	D-BLAPL/36659/2024 BLAPL/12312/2024	MANOJ KUMAR SINGH VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	NAYAGARH /344 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000916/2024
27	D-BLAPL/35398/2024 BLAPL/12313/2024	SANTOSH MAHARANA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	CHANDRASEKHARPUR /583 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001266/2024
28	D-BLAPL/36663/2024 BLAPL/12314/2024	JHARITA @ JHARI RANA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KEGAON /115 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000033/2024
29	D-BLAPL/36329/2024 BLAPL/12315/2024	KARUNA HIAL VS STATE OF ODISHA	S.S.RAY (2) VS	MUNIGUDA /18 /2021 A.D.J., GUNUPUR(Rayagada) TR/0000030/2021
30	D-BLAPL/36483/2024 BLAPL/12316/2024	A.SANTU VS STATE OF ODISHA	S.S.RAY (2) VS	SURADA /520 /2024 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Gar GR/0000862/2024
31	D-BLAPL/36487/2024 BLAPL/12317/2024	A.SANTU VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	BADAGADA /493 /2024 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Gar GR/0000922/2024
32	D-BLAPL/36509/2024 BLAPL/12318/2024	PURNA CHANDRA SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BHARATPUR PS /757 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000604/2024
33	D-BLAPL/36743/2024 BLAPL/12319/2024	SK.NASIMUDDIN VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BALICHANDRAPUR /445 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0002110/2024
34	D-BLAPL/36753/2024 BLAPL/12320/2024	BABU RAM VS	SANJUKTA MUNDA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur)

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35	D-CMAPL/50629/2024 CMAPL/433/2024	STATE OF ODISHA JAYANTI JAGADALA VS	DHIRENDRA KUMAR MOHAPATRA VS	TR/0000133/2024 // (
36	D-CMP/50612/2024 CMP/1416/2024	STATE OF ODISHA LALITA XALXO VS	TUSAR KUMAR MISHRA VS	// 2ND A.D.J.,ROURKELA(Sundargarh)
37	D-CMP/47206/2024 CMP/1417/2024	STATE OF ODISHA RAMESH CHANDRA@RAMESH PRUSTY VS	NARAYAN PRASAD PARIJA VS	RFA/0000011/2016 // 5TH ADDL SR.CIVIL JUDGE,CUTTACK(
38	D-CMP/50742/2024 CMP/1418/2024	JAGABANDHU PRUSTY NIRAKAR MALLICK VS	VIVEKANANDA JENA VS	CS/0000023/2017 // CIVIL JUDGE (SD), SORO(Baleshwar)
39	D-CMP/50504/2024 CMP/1419/2024	RATNAKAR MALLIK BIJAY KUMAR SINGH VS	ARUN KUMAR BEHERA VS	IA/0000097/2024 // 3RD ADDL.CIVIL JUDGE(S.D.),BALASOR
40	D-CMP/49868/2024 CMP/1420/2024	JEMAMANI SINGH PRAMOD MUNI VS	SOUBHAGYA KUMAR DASH VS	CS/0001638/2016 // SENIOR CIVIL JUDGE, HINJILICUT(Ganj
41	D-CMP/50972/2024 CMP/1421/2024	JOGINDRA MUNI GOPAL NAYAK VS	SWAYAMBHU MISHRA VS	CS/0000088/2013 // DISTRICT & SESSIONS JUDGE,CUTTAC
42	D-CMP/50769/2024 CMP/1422/2024	DILLIP KUMAR MOHAPATRA BINAYA KUMAR BANSAL@AGRAWAL VS	AMIT PRASAD BOSE VS	IA/0000001/2023 // CIVIL JUDGE (SD),PATNAGARH(Balangir
43	D-CONTC/50835/2024 CONTC/8051/2024	SHAKTI KUMAR BANSAL@AGRAWAL TAPAN KUMAR PRADHAN VS	ADV. VS	CMA/0000015/2023 // (
44	D-CONTC/50836/2024 CONTC/8052/2024	MANAS MALLICK,EXECUTIVE OFFICER, JHARSUGUDA MUNICIPALITY JITENDRA KUMAR SAHOO VS	ADV. VS	// // (
45	D-CONTC/50839/2024 CONTC/8053/2024	SALINI PANDIT, IAS SANTOSH KUMAR DAS VS	ADV. VS	// // (
		PURNA CHANDRA RATHA, CHIEF ENGINEER, MI, KHURDA		//

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46	D-CONTC/50842/2024 CONTC/8054/2024	SUNIL KUMAR JENA VS PRAVAT KUMAR ROUL, V.C, OUAT	ADV. VS	// 0 //
47	D-CONTC/50854/2024 CONTC/8055/2024	MADHUSUDAN BHADRA VS ARBIND AGRAWAL, I.A.S,	ADV. VS	// 0 //
48	D-CONTC/50898/2024 CONTC/8056/2024	BIRA MOHANTY VS TAPAS DEHURY, TAHASILDAR, KENDRAPARA	ADV. VS	// 0 //
49	D-CONTC/50846/2024 CONTC/8057/2024	DEEPANJALI MOHAPATRA VS PRAVAT KUMAR ROUT, V.C, OUAT, KHURDA	ADV. VS	// 0 //
50	D-CONTC/50847/2024 CONTC/8058/2024	SUJIT KU.DAS VS PRAVAT KUMAR ROUT, V.C, OUAT, KHURDA	ADV. VS	// 0 //
51	D-CONTC/50912/2024 CONTC/8059/2024	ASHOK KUMAR BISWAL VS SALINI PANDIT, IAS	ADV. VS	// 0 //
52	D-CONTC/50913/2024 CONTC/8060/2024	NILAMANI PUROHIT VS SALINI PANDIT, IAS	ADV. VS	// 0 //
53	D-CONTC/50914/2024 CONTC/8061/2024	HRUDAYANANDA PRADHAN VS SALINI PANDIT, IAS	ADV. VS	// 0 //
54	D-CONTC/50926/2024 CONTC/8062/2024	ANIL SAMANTA SINGHAR VS VINIT AGARWAL, SUPERINTENDENT OF POLICE, PURI	ADV. VS	// 0 //
55	D-CONTC/50928/2024 CONTC/8063/2024	SOUBHAGYA KUMAR PRADHAN VS VINIT AGARWAL, SUPERINTENDENT OF POLICE, PURI	ADV. VS	// 0 //
56	D-CRLA/35611/2024 CRLA/1250/2024	SUJIT KUMAR PATRA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	BHUBANESWAR CBI /18 /2015 A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR TR/0000001/2017
57	D-CRLA/36388/2024	PRAVAT SETHI	KULDEEP MOHANTY	KHAIRA /241 /2023

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	CRLA/1251/2024	VS STATE OF ODISHA	VS	SPL.JUDGE,BALASORE(Baleshwar) Spl/0000223/2023
58	D-CRLA/36459/2024 CRLA/1252/2024	SUBASH NAIK VS STATE OF ODISHA	BIKASH MISHRA VS	THUAMUL RAMPUR /134 /2016 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000927/2016
59	D-CRLA/36607/2024 CRLA/1253/2024	PURNA CHANDRA MALLIK@CHHACHALI VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	PANIKOILI /213 /2019 SPECIAL JUDGE,JAJPUR(Jajapur) Spl/0000156/2019
60	D-CRLA/36214/2024 CRLA/1254/2024	BHUBAN MOHAN DASH VS STATE OF ODISHA(VIG.)	DEBABRATA DASH VS	VIGILANCE PS (BERHAMPUR) /31 /2004 SPL.JUDGE VIGILANCE,BERHAMPUR(C GR/0000033/2004
61	D-CRLA/36733/2024 CRLA/1255/2024	PURNA CHANDRA NAYAK VS STATE OF ODISHA(VIG.)	DIPTENDU SUNDAR RAY VS	BALASORE VIGILANCE /35 /2008 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000001/2009
62	D-CRLMA/36688/2024 CRLMA/206/2024	PRADEEP KUMAR ROUSTRAY VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	MANCHESWAR P.S. /125 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000362/2023
63	D-CRLMA/36719/2024 CRLMA/207/2024	ANASUYA BARIK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	GHASIPURA /314 /2024 NYAYADHIKARI,GHASIPURA(Kendujha GR/0000604/2024
64	D-CRLMA/36722/2024 CRLMA/208/2024	ANASUYA BARIK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	GHASIPURA /318 /2024 NYAYADHIKARI,GHASIPURA(Kendujha GR/0000609/2024
65	D-CRLMC/36491/2024 CRLMC/4622/2024	UMESH KUMAR SHARMA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /161 /2018 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000752/2018
66	D-CRLMC/34642/2024 CRLMC/4623/2024	HEMANTA BIBHAR VS MAYABATI KUMBHAR	BIBEKANANDA BHUYAN VS	/ /0 ADDL.SESSIONS JUDGE,KANTABANJI CRREV/0000001/2024
67	D-CRLMC/35834/2024 CRLMC/4624/2024	ANUPAMA SAHOO VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	RAGHUNATHPUR /34 /2021 JMFC-GRAMA NYAYALAYA, RAGHUN GR/0000032/2021
68	D-CRLMC/35924/2024 CRLMC/4625/2024	MD ISMAIL NOORI VS	HARIPAD MOHANTY VS	/ /0 J.M.F.C.(III),CUTTACK(Cuttack)

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69	D-CRLMC/36058/2024 CRLMC/4626/2024	BHAGYASHREE MITRA RAJESH BEHERA @ RAJESH KUMAR BEHERA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	ICC/0000312/2021 BHADRAK RURAL /355 /2020 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000038/2021
70	D-CRLMC/35411/2024 CRLMC/4627/2024	BHASKAR CHANDRA TRIPATHY VS STATE OF ODISHA	NIRANJAN MAHARANA VS	VIGILANCE PS (BERHAMPUR) /32 /2015 SPL.JUDGE VIGILANCE,BERHAMPUR(C GR/0000017/2015
71	D-CRLMC/35861/2024 CRLMC/4628/2024	SANDHYA RANI PARIDA VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	BADAMBADI /281 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000604/2023
72	D-CRLMC/35889/2024 CRLMC/4629/2024	JAYAPRADA TRIPATHY VS STATE OF ODISHA	NISHIKANT MISHRA VS	KHURDA P.S. /473 /2022 S.D.J.M.,KHURDA(Khordha) GR/0001577/2022
73	D-CRLMC/35968/2024 CRLMC/4630/2024	BHALU GOUDA @ PRASANTA GOUDA @ BHLLU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR SADAR /118 /2013 ADDL C.J.M.,BERHAMPUR(Ganjam) ST/0000027/2017
74	D-CRLMC/34618/2024 CRLMC/4631/2024	BIDYADHAR BEHERA VS STATE OF ODISHA	AAYUSHI MEHTA VS	CHANDAKA P.S. /35 /2021 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000126/2021
75	D-CRLMC/35366/2024 CRLMC/4632/2024	RABINARAYAN MISHRA VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	BIDANASI /152 /2020 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000831/2020
76	D-CRLMC/36554/2024 CRLMC/4633/2024	SANTOSH BISWAL @ JITU VS STATE OF ODISHA	JULU KHANSAMA VS	BRAJARAJNAGAR /249 /2017 C.J.M.,JHARSUGUDA(Jharsuguda) ST/0000026/2018
77	D-CRLMC/36576/2024 CRLMC/4634/2024	SANTOSH KUMAR DAS VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	KHAIRA /157 /2024 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000205/2024
78	D-CRLMC/36558/2024 CRLMC/4635/2024	KABI SWAIN VS STATE OF ODISHA	S.S.RAY (2) VS	ASKA /341 /2020 SPECIAL JUDGE ASKA(Ganjam) Spl/0000009/2020
79	D-CRLMC/36569/2024 CRLMC/4636/2024	ANIL SHARMA @ ANISHA KUMAR SHARMA VS STATE OF ODISHA	BIBHU PRASAD TRIPATHY VS	RAJGANGPUR /421 /2024 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000754/2024

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80	D-CRLMC/36580/2024 CRLMC/4637/2024	MAHESWAR MALLIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	//0 ASST.SESIONS JUDGE(STC),BALESWA ST/0000108/2013
81	D-CRLMP/36381/2024 CRLMP/1704/2024	PRAVAT KUMAR SETHY VS DUSMIREKHA DAS	KUNJA SUNDAR DAS VS	//0 () //
82	D-CRLMP/36474/2024 CRLMP/1705/2024	SUSHREE SANTOSINI PANDA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	//0 () //
83	D-CRLMP/36361/2024 CRLMP/1706/2024	SUBASH KUMAR SAHOO VS STATE OF ODISHA	AKSHYANGSHU SEKHAR NANDY VS	PARADEEP /200 /2024 () //
84	D-CRLMP/36526/2024 CRLMP/1707/2024	TOFAN PATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
85	D-CRLMP/36542/2024 CRLMP/1708/2024	SATYABHAMA SATPATHY VS STATE OF ODISHA	NISHIKANTA MISHRA VS	INFOVALLY UPD BHUBANESWAR /388 () //
86	D-CRLMP/36604/2024 CRLMP/1709/2024	FIROZ DIGAL VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	//0 () //
87	D-CRLMP/36223/2024 CRLMP/1710/2024	SOMANATH DAS VS MANORAMA DAS	PRAFULLA KUMAR NAYAK VS	//0 () //
88	D-CRLMP/36384/2024 CRLMP/1711/2024	PARBATI SAHOO VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	//0 () //
89	D-CRLMP/36746/2024 CRLMP/1712/2024	VICTIM VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	ERASAMA /462 /2024 () //
90	D-CRLREV/36574/2024 CRLREV/707/2024	CHITAI HARIJAN VS STATE OF ODISHA	UMAKANTA BARIK VS	TENTULIKHUNTI /72 /2016 A.D.J.,NAWARANGPUR(Nabarangapur) CRA/0000016/2018
91	D-FAO/45990/2024	NRUTYA CHANDRA PRADHAN	SUBHADUTTA ROURAY	//

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	FAO/565/2024	VS STATE OF ODISHA	VS	STATE EDUCATION TRIBUNAL,BHUBA Gia/0000135/2022
92	D-FAO/47158/2024 FAO/566/2024	JAGANNATH MOHANTY VS JEMA PATRA	MAMATA MISHRA VS	// CIVIL JUDGE (JD),JAJPUR(Jajapur) CMA/0000056/2021
93	D-GUAP/50795/2024 GUAP/16/2024	SOBHAN KUMAR SAHU VS PRITIANSHU PRIYADARSINI BISWAL	SATYANARAYAN MOHAPATRA VS	// JUDGE FAMILY COURT,KHURDA(Khor CP/0000424/2016
94	D-MACA/46376/2024 MACA/1237/2024	RELIA NCE GENERAL INSURANCE COMPANY LTD., MAHARAstra VS SANGITA SINGH	G.P.DUTTA VS	// A.D.J.,BARGARH(Bargarh) Mac/0000058/2021
95	D-MACA/46391/2024 MACA/1238/2024	D.M., RELIANCE GENERAL INSURANCE CO.LTD., BBSR VS NIKU SAHU@LIKU	G.P.DUTTA VS	// A.D.J.,ASKA(Ganjam) Mac/0000115/2014
96	D-MACA/46720/2024 MACA/1239/2024	MANAS SETHI VS SIPUN PRADHAN	SARAT CHANDRA SWAIN VS	// ADDL. SESSION JUDGE,ATHAMALIK(A MACT/0000008/2020
97	D-MACA/49777/2024 MACA/1240/2024	M/S NATIONAL INSURANCE COMPANY LTD., CUTTACK VS KANCHAN DEY	SUBRAT SATPATHY VS	// I MACT,BALASORE(Baleshwar) Mac/0000383/2021
98	D-MACA/50248/2024 MACA/1241/2024	M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS JYOSNA GIRI	SUBRAT SATPATHY VS	// III MACT,BALASORE(Baleshwar) Mac/0000223/2019
99	D-MACA/50251/2024 MACA/1242/2024	M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS BHANUMATI DAS	SUBRAT SATPATHY VS	// III MACT,BALASORE(Baleshwar) Mac/0000224/2019
100	D-MATA/50357/2024 MATA/428/2024	KSHYANA PRAVA PATTANAIAK VS BABITA MAHANTY	SAIBRATA RATH VS	// JUDGE,FAMILY COURT,ANGUL(Anugul CP/0000086/2022
101	D-MATA/50709/2024 MATA/429/2024	DEEPTIRANI MANDAL VS RAKESH KUMAR SWAIN	MANOJ KUMAR MOHANTY (2) VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000197/2022
102	D-MATA/50868/2024 MATA/430/2024	KAILASH CHANDRA BEHERA VS	SOUMYA MISHRA VS	// JUDGE FAMILY COURT,ROURKELA(Sur

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103	D-RPFAM/50962/2024 RPFAM/362/2024	CHANCHALA BEHERA MOHAMMED SAKIR@KARFI VS REHEMATI BEGUM@REHNUMA BEGUM	DEEPALI MAHAPATRA VS	EC/0000003/2023 // JUDGE FAMILY COURT,KHURDA(Khord Crp/0000074/2024
104	D-RSA/45621/2024 RSA/465/2024	DILLIP DALAI VS RAJKISHORE LIMA @ DALAI	RABINDRANATH PRUSTY VS	// DISTRICT AND SESSIONS JUDGE,GAJA RFA/0000055/2022
105	D-RSA/48416/2024 RSA/466/2024	NARAYAN DASH VS URMILA DASH	NARAYAN DASH VS	// DISTRICT & SESSIONS JUDGE,BOLANG Fao/0000004/2024
106	D-RSA/49235/2024 RSA/467/2024	KALAKARA KISAN @ BUDULA VS CHAITAN KISAN	PABITRA KUMAR NAYAK VS	// A.D.J.,SAMBALPUR(Sambalpur) RFA/0000001/2021
107	D-RSA/50167/2024 RSA/468/2024	SURESWARI PUROHIT VS PABITRA PADHAN	AMIT PRASAD BOSE VS	// DISTRICT AND SESSIONS JUDGE,SONE RFA/0000009/2008
108	D-RVWPET/46554/2024 RVWPET/296/2024	SK. WASAKTULA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// () //
109	D-RVWPET/47356/2024 RVWPET/297/2024	G.M(TECHNICAL), NHAI, BBSR VS GANGADHAR DASH	UMESH CHANDRA MOHANTY VS	// () //
110	D-RVWPET/47731/2024 RVWPET/298/2024	GENERAL MANAGER,(NHAI), KHORDHA VS U. SATYANARAYAN @ V. SATYANARAYAN @ UPALPATI SATYANARAYAN	UMESH CHANDRA MOHANTY VS	// () //
111	D-WA/50594/2024 WA/3273/2024	STATE OF ODISHA VS PYARI MAHANANDIA	SURYA NARAYAN PATNAIK,A.G.A VS	// () //
112	D-WA/50595/2024 WA/3274/2024	STATE OF ODISHA VS SANGITA BADI	SURYA NARAYAN PATNAIK,A.G.A VS	// () //
113	D-WA/50637/2024 WA/3275/2024	STATE OF ODISHA VS JANU BARIK	SURYA NARAYAN PATNAIK,A.G.A VS	// () //

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114	D-WA/50575/2024 WA/3276/2024	HARISHANKAR SAHOO VS JAYAPRAKASH NAYAK	S.D.ROUTRAY VS	// 0 //
115	D-WA/50640/2024 WA/3277/2024	STATE OF ODISHA VS KAMALINI KUA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
116	D-WA/50587/2024 WA/3278/2024	STATE OF ODISHA VS SANJAY DAS	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
117	D-WA/50644/2024 WA/3279/2024	STATE OF ODISHA VS MUKESH NATH BISWAL	SURYA NARAYAN PATNAIK, A.G.A VS	// 0 //
118	D-WA/50613/2024 WA/3280/2024	STATE OF ODISHA VS MANOJ KUMAR MAHANTA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
119	D-WA/50645/2024 WA/3281/2024	STATE OF ODISHA VS SESHADEV NAIK	SASWAT DAS,A.G.A VS	// 0 //
120	D-WA/50620/2024 WA/3282/2024	STATE OF ODISHA VS ABNEJAR VENNGRA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
121	D-WA/50646/2024 WA/3283/2024	STATE OF ODISHA VS PURNA CHANDRA KOTHIA	JAYANTA KUMAR BAL,A.G.A VS	// 0 //
122	D-WA/50663/2024 WA/3284/2024	DEBASIS ROUT VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
123	D-WA/50391/2024 WA/3285/2024	JATESINGHA GRAM PANCHAYAT LEVEL FEDERATION,SUBARNAPUR VS PRABHASINI BHOI	AMITAV TRIPATHY VS	// 0 //
124	D-WP(C)/50664/2024 WP(C)/30775/2024	RABINDRA TARAI VS STATE OF ODISHA	ABINASH NAYAK VS	// 0 //
125	D-WP(C)/50731/2024	BHARATI ACHARYA	RAMESH CHANDRA SWAIN	//

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	WP(C)/30776/2024	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/50733/2024 WP(C)/30777/2024	PRAVAT KUMAR PARIDA VS THE MANAGER TATA CAPITAL FIN SERV. LTD, BBSR	SANJAY KUMAR BEHERA VS	// 0 //
127	D-WP(C)/50702/2024 WP(C)/30778/2024	DURYODHAN BEHERA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
128	D-WP(C)/50734/2024 WP(C)/30779/2024	M/S RAMA GOPAL SAW MILL VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
129	D-WP(C)/46080/2024 WP(C)/30780/2024	BINA NAIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
130	D-WP(C)/50666/2024 WP(C)/30781/2024	PARBATI LENKA VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
131	D-WP(C)/50735/2024 WP(C)/30782/2024	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
132	D-WP(C)/50655/2024 WP(C)/30783/2024	SUSIL KUMAR ROUT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
133	D-WP(C)/50677/2024 WP(C)/30784/2024	SANTOSH KUMAR BAL VS RANJITA BAL	MAHESWAR MOHANTY VS	// 0 //
134	D-WP(C)/50736/2024 WP(C)/30785/2024	ASWINI KHARSEL VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// 0 //
135	D-WP(C)/50704/2024 WP(C)/30786/2024	LAXMIDHAR SAHOO VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	// 0 //
136	D-WP(C)/50672/2024 WP(C)/30787/2024	SACHIDANANDA ACHARYA VS	GANESH PRASAD SAMAL VS	// 0

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137	D-WP(C)/50680/2024 WP(C)/30788/2024	STATE OF ODISHA LAXMIDHAR JENA VS	BIPIN KUMAR NAYAK VS	// // ()
138	D-WP(C)/50724/2024 WP(C)/30789/2024	STATE OF ODISHA M/S SANKAR SAW MILL, PURI VS	SUBAS CHANDRA DAS VS	// // ()
139	D-WP(C)/50688/2024 WP(C)/30790/2024	STATE OF ODISHA BAIDYANATH BHOI VS	PABITRA KUMAR NAYAK VS	// // ()
140	D-WP(C)/49933/2024 WP(C)/30791/2024	SATE OF ODISHA ADHIRA CHANDRA DAS VS	RAICHARAN MOHAPATRA VS	// // ()
141	D-WP(C)/50701/2024 WP(C)/30792/2024	STATE OF ODISHA ABHAYA MUDULI VS	SATYANARAYAN MISHRA VS	// // ()
142	D-WP(C)/50851/2024 WP(C)/30793/2024	STATE OF ODISHA BHANUPURI GOSWAMI VS	PRASANTA KUMAR SATAPATHY VS	// // ()
143	D-WP(C)/50803/2024 WP(C)/30794/2024	STATE OF ODISHA M.NARASINGHA VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
144	D-WP(C)/48933/2024 WP(C)/30795/2024	STATE OF ODISHA NAGARJUN PRADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
145	D-WP(C)/50682/2024 WP(C)/30796/2024	STATE OF ODISHA RABINDRA KUMAR PADHY VS	UPENDRA KUMAR SAMAL VS	// // ()
146	D-WP(C)/50703/2024 WP(C)/30797/2024	MAHANADI COAL FIELD LIMITED, SAMBALPUR ANANTA CHARAN PRADHAN VS	BHIKARI CHARAN PRADHAN VS	// // ()
147	D-WP(C)/50805/2024 WP(C)/30798/2024	STATE OF ODISHA INDIAN OIL CORPORATION LTD.,BHUBANESWAR VS ADEIT PRASAD DAS	SUNIL J. MATHEWS VS	// // () //

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148	D-WP(C)/49038/2024 WP(C)/30799/2024	PRADEEPTA PRADHAN VS CHAIRMAN, ODISHA STATE BAR COUNCIL, CUTTACK	JAJATI KESHARI KHUNTIA VS	// 0 //
149	D-WP(C)/50840/2024 WP(C)/30800/2024	SAROJ NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
150	D-WP(C)/50841/2024 WP(C)/30801/2024	ASHOK KUMAR RAUT VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
151	D-WP(C)/50602/2024 WP(C)/30802/2024	RAJIV PUHAN VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //
152	D-WP(C)/49967/2024 WP(C)/30803/2024	RAM KRUSHNA PATTANAİK VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
153	D-WP(C)/50696/2024 WP(C)/30804/2024	SARAT KUMAR MAHAPATRA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
154	D-WP(C)/50627/2024 WP(C)/30805/2024	SRIDHAR ROUT VS THE TAHASILDAR DHAMNAGAR	MD. GOLAM MADANI VS	// 0 //
155	D-WP(C)/50725/2024 WP(C)/30806/2024	ITISHREE SARANGI VS COLLECTOR, NAYAGARH	BANAMALI SAHOO VS	// 0 //
156	D-WP(C)/50697/2024 WP(C)/30807/2024	BABAJI BEHERA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
157	D-WP(C)/50628/2024 WP(C)/30808/2024	DILLIP KUMAR JENA VS THE TAHASILDAR, DHAMNAGAR, BHADRAK	MD. GOLAM MADANI VS	// 0 //
158	D-WP(C)/46857/2024 WP(C)/30809/2024	SANJUKTA NANDA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
159	D-WP(C)/50699/2024	SAILENDRA BARIK	SATYANARAYAN MISHRA	//

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	WP(C)/30810/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/50631/2024 WP(C)/30811/2024	JANMEJAYA DAS VS THE COLLECTOR, BHADRAK	SATYA NARAYAN MISHRA 4 VS	// 0 //
161	D-WP(C)/50638/2024 WP(C)/30812/2024	ODISHA ADARSHA VIDYALAYA , MAHIPANI,SUNDARGARH VS STATE OF ODISHA	RABINARAYAN MISHRA 2 VS	// 0 //
162	D-WP(C)/50732/2024 WP(C)/30813/2024	M/S BABU ADA SAW MILL, JAJPUR VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
163	D-WP(C)/48961/2024 WP(C)/30814/2024	BAHANUMATI PARIDA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
164	D-WP(C)/50648/2024 WP(C)/30815/2024	HARAPRIYA NANDA VS THE CHAIRMAN, ODISHA GRAMYA BANK, KHURDA	ASHIS KUMAR MISHRA VS	// 0 //
165	D-WP(C)/50799/2024 WP(C)/30816/2024	ADHIKARI PALEI VS STATE OF ODISHA	SUBHASISH SATAPATHY VS	// 0 //
166	D-WP(C)/47028/2024 WP(C)/30817/2024	PRASANNA KUMAR PRADHAN VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
167	D-WP(C)/50713/2024 WP(C)/30818/2024	MOUSUMI MISHRA VS STATE INFORMATION COMMISSIONER, BBSR	BIBHU PRASAD TRIPATHY VS	// 0 //
168	D-WP(C)/50352/2024 WP(C)/30819/2024	ROJALINI MOHAPATRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
169	D-WP(C)/50454/2024 WP(C)/30820/2024	PHULAMANI MARANDI VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
170	D-WP(C)/47691/2024 WP(C)/30821/2024	DAMAYANTI PANDA VS	DILIP KUMAR SAHU VS	// 0

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171	D-WP(C)/50558/2024 WP(C)/30822/2024	STATE OF ODISHA SRINIBASH PRADHAN VS	BIREN SANKAR TRIPATHY VS	// // 0
172	D-WP(C)/50689/2024 WP(C)/30823/2024	STATE OF ODISHA BIJAYA KUMAR NAYAK VS	BIKRAM PRATAP DAS VS	// // 0
173	D-WP(C)/50378/2024 WP(C)/30824/2024	ODISHA STATE CIVIL SUPPLIES LTD., BBSR DILIP SAHU VS	PRAJIT KUMAR PRADHAN VS	// // 0
174	D-WP(C)/50561/2024 WP(C)/30825/2024	UNION OF INDIA PRAFULLA KUMAR BEURA VS	KUNAL KUMAR SWAIN VS	// // 0
175	D-WP(C)/50690/2024 WP(C)/30826/2024	STATE OF ODISHA UMAKANTA NAYAK VS	BIGYAN KUMAR SHARMA VS	// // 0
176	D-WP(C)/50623/2024 WP(C)/30827/2024	STATE OF ODISHA DHARITRI SAHOO VS	DURGESH NARAYAN RATH VS	// // 0
177	D-WP(C)/50379/2024 WP(C)/30828/2024	STATE OF ODISHA SUSANTA GOUDA VS	PRAJIT KUMAR PRADHAN VS	// // 0
178	D-WP(C)/50738/2024 WP(C)/30829/2024	UNION OF INDIA NAKULA SAHOO VS	SAKTIDHARA MISHRA VS	// // 0
179	D-WP(C)/50695/2024 WP(C)/30830/2024	STATE OF ODISHA GANESH PRASAD MANDAL VS	SATYANARAYAN MISHRA VS	// // 0
180	D-WP(C)/50639/2024 WP(C)/30831/2024	STATE OF ODISHA BHARATMATA SELF HELP GROUP , RADHAVALLABPUR GRAM PANCHAYAT, DHAMNAGAR, BILKAPUR VS	MINU KISHOR MAHANTY VS	// // 0
181	D-WP(C)/50652/2024 WP(C)/30832/2024	STATE OF ODISHA SUKANTA KISOR PRADHAN VS	PRADIP KUMAR DHAL VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/50464/2024 WP(C)/30833/2024	JITENDRA NATH KHANDUAL VS ADDL. COMNR, GST(APPEALS), BBSR	RAMESH CHANDRA JENA VS	// 0 //
183	D-WP(C)/50743/2024 WP(C)/30834/2024	DEBENDRA NATH SAHOO VS STATE OF ODISHA	PITAMBAR PATRA VS	// 0 //
184	D-WP(C)/50698/2024 WP(C)/30835/2024	THE MANAGING COMMITTEE OF SARASWATIPUR FARMERS SERVICE COOPERATIVE SOCIETY SAHOPURI VS STATE OF ODISHA	VS VS	// 0 //
185	D-WP(C)/50755/2024 WP(C)/30836/2024	LALATENDU TRIPATHY VS ASST. COMNR. OF GST AND CENTRAL EXCISE, CUTTACK- I	SUBASH CHANDRA SAHOO VS	// 0 //
186	D-WP(C)/50797/2024 WP(C)/30837/2024	RABINDRA NAYAK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
187	D-WP(C)/46118/2024 WP(C)/30838/2024	PRAKASH KUMAR DHUPAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
188	D-WP(C)/50894/2024 WP(C)/30839/2024	ABDUL RAFIK VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
189	D-WP(C)/50802/2024 WP(C)/30840/2024	SAPAN KUMAR MOHAPATRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
190	D-WP(C)/50507/2024 WP(C)/30841/2024	PRAMOD KUMAR SAHU VS STATE OF ODISHA.	SANJIB MOHANTY VS	// 0 //
191	D-WP(C)/48929/2024 WP(C)/30842/2024	NITYANANDA GARNAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
192	D-WP(C)/48940/2024 WP(C)/30843/2024	RANJAN KUMAR NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
193	D-WP(C)/50727/2024	M/S LAXMI SAW MILL , JAJPUR	SUBAS CHANDRA DAS	//

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	WP(C)/30844/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/50862/2024 WP(C)/30845/2024	SUNITA KISKU VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
195	D-WP(C)/50864/2024 WP(C)/30846/2024	SOUMYA KISHORE JAIPURIA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
196	D-WP(C)/46901/2024 WP(C)/30847/2024	SARAD KUMAR MUKHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
197	D-WP(C)/50865/2024 WP(C)/30848/2024	SHYAM SUNDAR BEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
198	D-WP(C)/50869/2024 WP(C)/30849/2024	AMULYA BEHERA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
199	D-WP(C)/48571/2024 WP(C)/30850/2024	PRAMOD KUMAR MOHANTY VS MANAGING DIRECTOR CUM DISCIPLINARY AUTHORITY, ODISHA STATE COOPERATIVE MARKETING FEDERATION LTD.	TUSAR KUMAR MISHRA VS	// 0 //
200	D-WP(C)/50750/2024 WP(C)/30851/2024	SANJAYA MEMORIAL INSTITUTE OF MEDICAL SCIENCE, JAGATSINGHPUR VS UNION OF INDIA	SUBHANKAR ROUT VS	// 0 //
201	D-WP(C)/50870/2024 WP(C)/30852/2024	DUKHU KISKU VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
202	D-WP(C)/49772/2024 WP(C)/30853/2024	SARAT KUMAR MISHRA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
203	D-WP(C)/50206/2024 WP(C)/30854/2024	PANCHANAN SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
204	D-WP(C)/50872/2024 WP(C)/30855/2024	SANJAYA KUMAR MARANDI VS	AMIYA KUMAR CHHATOI VS	// 0

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205	D-WP(C)/49545/2024 WP(C)/30856/2024	STATE OF ODISHA JAYAKRUSHNA RANA VS	AMIYA KUMAR MOHANTY VS	// // ()
206	D-WP(C)/50764/2024 WP(C)/30857/2024	STATE OF ODISHA ANANTA GOPAL SHG, BHADRAK VS	SUKANTA KUMAR DALAI VS	// // ()
207	D-WP(C)/50770/2024 WP(C)/30858/2024	STATE OF ODISHA KALYANI PRADHANI VS	SWAPNIL ROY VS	// // ()
208	D-WP(C)/50875/2024 WP(C)/30859/2024	STATE OF ODISHA BESI SANUJA KUMAR VS	AMIYA KUMAR CHHATOI VS	// // ()
209	D-WP(C)/50394/2024 WP(C)/30860/2024	STATE OF ODISHA TRILOCHAN ROUT VS	DEEPALI MAHAPATRA VS	// // ()
210	D-WP(C)/46937/2024 WP(C)/30861/2024	STATE OF ODISHA DILLIP KUMAR PATEL VS	SURYA NARAYAN SATPATHY VS	// // ()
211	D-WP(C)/50876/2024 WP(C)/30862/2024	THE DIRECTOR OF VIGILANCE ODISHA , CUTTACK SATYAPRIYA BEHERA VS	AMIYA KUMAR CHHATOI VS	// // ()
212	D-WP(C)/49550/2024 WP(C)/30863/2024	STATE OF ODISHA PABITRA MOHAN PRUSTY VS	AMIYA KUMAR MOHANTY VS	// // ()
213	D-WP(C)/50823/2024 WP(C)/30864/2024	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	SATYANARAYAN MISHRA VS	// // ()
214	D-WP(C)/48936/2024 WP(C)/30865/2024	STATE OF ODISHA ASHOK KUMAR PRUSTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
215	D-WP(C)/50775/2024 WP(C)/30866/2024	STATE OF ODISHA RAJANI RANI PATTANAIAK VS	LAXMIKANTA MOHANTY VS	// // ()
		STATE OF ODISHA		//

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216	D-WP(C)/50744/2024 WP(C)/30867/2024	PRIYANKA RAI VS UNION OF INDIA	AMIT PRASAD BOSE VS	// 0 //
217	D-WP(C)/49654/2024 WP(C)/30868/2024	SURJU MAJHI VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
218	D-WP(C)/50930/2024 WP(C)/30869/2024	PRAMOD KUMAR NAYAK VS ADDITIONAL DISTRICT MAGISTRATE, PARADEEP	PRATIK DASH VS	// 0 //
219	D-WP(C)/50562/2024 WP(C)/30870/2024	MOUMITA BHATTACHARYA VS UNION BANK OF INDIA, BBSR	SAIBRATA RATH VS	// 0 //
220	D-WP(C)/50753/2024 WP(C)/30871/2024	DHARAMA DEHURI VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
221	D-WP(C)/50035/2024 WP(C)/30872/2024	SUBASH CHANDRA SUBUDHI VS STATE OF ODISHA	DIPTI MOHAPATRA VS	// 0 //
222	D-WP(C)/50279/2024 WP(C)/30873/2024	SMARITA SAMANTARAY VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
223	D-WP(C)/50567/2024 WP(C)/30874/2024	STATE BANK OF INDIA, STRESS ASSET RECOVERY BRANCH, BHUBANESWAR VS DISTRICT SUB-REGISTRAR, MAYURBHANJ	MAMATA TRIPATHY VS	// 0 //
224	D-WP(C)/50829/2024 WP(C)/30875/2024	SURESH KUMAR SINGH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
225	D-WP(C)/50766/2024 WP(C)/30876/2024	CHANDIGAON SERVICE CO OPERATIVE SOCIETY LTD., BHADRAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
226	D-WP(C)/50859/2024 WP(C)/30877/2024	DULHARI MARANDI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
227	D-WP(C)/50767/2024	MAA RANGAMAHAL WSHG, BHADRAK	SUKANTA KUMAR DALAI	//

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	WP(C)/30878/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/50861/2024 WP(C)/30879/2024	RADHANATH SAHU VS STATE OF ODISHA	MANAS PATI VS	// 0 //
229	D-WP(C)/50368/2024 WP(C)/30880/2024	PURUSOTTAM BHARTI @ PURUSHOTTAM BHARATI VS AUTHORIZED OFFICER-CHIEF MANAGER, BANK OF BARODA, BHADRAK	LAMBODOR ACHARI VS	// 0 //
230	D-WP(C)/50818/2024 WP(C)/30881/2024	NIRANJAN GHADEI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
231	D-WP(C)/50752/2024 WP(C)/30882/2024	SANJUKTA MAJHI VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
232	D-WP(C)/50819/2024 WP(C)/30883/2024	BASANTA KUMAR DAS VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
233	D-WP(C)/50883/2024 WP(C)/30884/2024	JANMEJAYA MEHER VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
234	D-WP(C)/50282/2024 WP(C)/30885/2024	SABITA NANDA VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
235	D-WP(C)/50284/2024 WP(C)/30886/2024	SANHITA DAS VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
236	D-WP(C)/50151/2024 WP(C)/30887/2024	CHAITANYA NAYAK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
237	D-WP(C)/50345/2024 WP(C)/30888/2024	SHIVANANDA ROUSTRAY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
238	D-WP(C)/50716/2024 WP(C)/30889/2024	JANMEJAYA DAS VS	SATYA NARAYAN MISHRA 4 VS	// 0

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239	D-WP(C)/50353/2024 WP(C)/30890/2024	THE COLLECTOR, BHADRAK SANTOSH KUMAR PATRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // ()
240	D-WP(C)/50793/2024 WP(C)/30891/2024	SOUMYA RANJAN MAJHI VS SECRETARY BOARD OF SECONDARY EDUCATION, CUTTACK	NIRANJAN SINGH (1) VS	// ()
241	D-WP(C)/48996/2024 WP(C)/30892/2024	SUSANTA CHOUDHURY VS UNION OF INDIA	MAHESWAR MOHANTY VS	// ()
242	D-WP(C)/50354/2024 WP(C)/30893/2024	SANTILATA PADHI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// ()
243	D-WP(C)/50786/2024 WP(C)/30894/2024	DOLAGOBINDA BIDHAR VS STATE OF ODISHA	JASPREET KAUR VS	// ()
244	D-WP(C)/50124/2024 WP(C)/30895/2024	BALARAM NAIK VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// ()
245	D-WP(C)/50365/2024 WP(C)/30896/2024	HADU TURUK VS UNION OF INDIA	PRAJIT KUMAR PRADHAN VS	// ()
246	D-WP(C)/50754/2024 WP(C)/30897/2024	BINAPANI NAYAK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// ()
247	D-WP(C)/50832/2024 WP(C)/30898/2024	JYOTSHNAMAYEE SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// ()
248	D-WP(C)/50858/2024 WP(C)/30899/2024	PINAKI SANKAR NANDA VS STATE OF ODISHA	CHITTA RANJAN DAS VS	// ()
249	D-WP(C)/50788/2024 WP(C)/30900/2024	NARAYAN BHUMIJ @ NARAYAN SINGH BHUMIJ VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// ()

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250	D-WP(C)/50866/2024 WP(C)/30901/2024	KAILASH PARIDA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
251	D-WP(C)/50366/2024 WP(C)/30902/2024	SARMILA MISHRA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
252	D-WP(C)/50886/2024 WP(C)/30903/2024	MANOJ KUMAR RATH VS ODISHA STATE WAREHOUSING CORPORATION (OSWC), BBSR	ANJAN KUMAR BISWAL VS	// 0 //
253	D-WP(C)/50506/2024 WP(C)/30904/2024	SACHIDANANDA PARIDA VS COMMISSIONER CUM CHAIRMAN, S.T.A, ODISHA, CUTTACK	SUKANTA KUMAR MISHRA VS	// 0 //
254	D-WP(C)/50801/2024 WP(C)/30905/2024	MOHANISH PRATAP SINGH CHAUHAN VS MITASHA SINGH	SOUMYA MISHRA VS	// 0 //
255	D-WP(C)/50739/2024 WP(C)/30906/2024	SANJIB KUMAR JENA VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //
256	D-WP(C)/50902/2024 WP(C)/30907/2024	ANUPAMA PATTANAİK VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
257	D-WP(C)/50740/2024 WP(C)/30908/2024	M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD., BBSR VS THE INSURANCE OMBUDSMAN, BBSR	ANUPAM DASH VS	// 0 //
258	D-WP(C)/50473/2024 WP(C)/30909/2024	PARTHA SARATHI SETHI VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
259	D-WP(C)/51015/2024 WP(C)/30910/2024	PADMA LOCHAN DAS VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
260	D-WP(C)/50808/2024 WP(C)/30911/2024	BIKRAM KESHARI NAYAK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
261	D-WP(C)/50669/2024	PRATAP KUMAR SWAIN	SANJIB MOHANTY	//

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	WP(C)/30912/2024	VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BBSR	VS	0 //
262	D-WP(C)/50782/2024 WP(C)/30913/2024	M/S AKHANDALAMANI DISTRIBUTOR VS AUTH OFFICER CUM CHIEF MANAGER BANK OF BARODA	SIDHESWAR MALLIK VS	// 0 //
263	D-WP(C)/50463/2024 WP(C)/30914/2024	PRAMOD KUMAR BASANTARA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
264	D-WP(C)/50979/2024 WP(C)/30915/2024	MAA TARINI TIPPER AND TRUCK OWNERS ASSOCIATION, KEONJHAR VS STATE OF ODISHA	SAYED SHAHZEB VS	// 0 //
265	D-WP(C)/50863/2024 WP(C)/30916/2024	KISHORE KUMAR NAIK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
266	D-WP(C)/50784/2024 WP(C)/30917/2024	MANORANJAN JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
267	D-WP(C)/50475/2024 WP(C)/30918/2024	BIJAY KUMAR ROUT VS STATE GOVT. OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
268	D-WP(C)/46992/2024 WP(C)/30919/2024	PRAMODINI JHANKAR VS SURYAKANTI PANDEY	PRONOY MOHANTY VS	// 0 //
269	D-WP(C)/50499/2024 WP(C)/30920/2024	SUSAMARANI SAHOO VS COLLECTOR, KHURDA	RABI NARAYAN BEHERA VS	// 0 //
270	D-WP(C)/50878/2024 WP(C)/30921/2024	BABULA KUMAR BEHERA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
271	D-WP(C)/50944/2024 WP(C)/30922/2024	MANAS BEURA VS UNION OF INDIA	SAMARENDRA BEURA VS	// 0 //
272	D-WP(C)/47810/2024 WP(C)/30923/2024	KISHORE CHANDRA DASH VS	BIJAYA KUMAR SAHOO VS	// 0

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273	D-WP(C)/50896/2024 WP(C)/30924/2024	COMMISSIONER CUM SECRETARY TO GOVT I AND P.R. DEPARTMENT KAILASA CHANDRA BEHERA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// // 0 //
274	D-WP(C)/51029/2024 WP(C)/30925/2024	SRIRAM PARIDA VS STATE OF ODISHA	BIPLABA MOHANTY VS	// 0 //
275	D-WP(C)/49636/2024 WP(C)/30926/2024	NARENDRA KUMAR SHUKLA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
276	D-WP(C)/50989/2024 WP(C)/30927/2024	DIVINE DAS VS ODISHA POWER TRANSMISSION CORPORATION LIMITED, BBSR	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
277	D-WP(C)/50721/2024 WP(C)/30928/2024	M/S AMIT KUMAR AGRAWAL, SUNDARGARH VS COMMISSIONER (APPEALS) GST CENTRAL EXCISE AND CUSTOMS, BBSR	CHITTA RANAJAN DAS VS	// 0 //
278	D-WP(C)/50771/2024 WP(C)/30929/2024	TARAMANI SURIN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
279	D-WP(C)/50598/2024 WP(C)/30930/2024	BANAMALI MAJHI VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //
280	D-WP(C)/50611/2024 WP(C)/30931/2024	M/S BISWADEEP BOHIDAR VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
281	D-WP(C)/50633/2024 WP(C)/30932/2024	MOHAN CHARAN JENA VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
282	D-WP(C)/50720/2024 WP(C)/30933/2024	M/S M.J.DEVELOPERS, BBSR VS STATE TAX OFFICER, CT AND GST CIRCLR, BBSR III CIRCLE	AJIT KUMAR ROY VS	// 0 //
283	D-WP(C)/50807/2024 WP(C)/30934/2024	INDUMATI PATAMAHADEI VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //

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284	D-WP(C)/50867/2024 WP(C)/30935/2024	DILIP KUMAR PATEL VS STATE OF ODISHA	MANAS PATI VS	// 0 //
285	D-WP(C)/50756/2024 WP(C)/30936/2024	CHANDRA NAYAK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
286	D-WP(C)/46063/2024 WP(C)/30937/2024	MOHAN CHARAN SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	// 0 //
287	D-WP(C)/50871/2024 WP(C)/30938/2024	RAMESH CHANDRA DASH VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
288	D-WP(C)/50853/2024 WP(C)/30939/2024	KUNILATA NAYAK VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
289	D-WP(C)/50855/2024 WP(C)/30940/2024	KABERI SWAIN VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
290	D-WP(C)/50796/2024 WP(C)/30941/2024	M/S SHANTI MEMORIAL HOSPITAL, ROURKELA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
291	D-WP(C)/50873/2024 WP(C)/30942/2024	AMAR KUMAR OJHA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
292	D-WP(C)/50892/2024 WP(C)/30943/2024	BATAKRUSHNA JENA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
293	D-WP(C)/50893/2024 WP(C)/30944/2024	SAROJ BEHERA VS THE DIRECTOR OF EXAMINATION, BPUT UNIVERSITY, ROURKELA	GOPAL CHARAN MOHANTY VS	// 0 //
294	D-WPCRL/36351/2024 WPCRL/153/2024	JAGABANDHU PATRA VS STATE OF ODISHA	KARUNAKAR GAYA VS	ASTARANGA /25 /2024 0 //
295	D-ABLAPL/36497/2024	PARESH KUMAR BISWAL	PRANAYA KUMAR DASH	JAJPUR SADAR /332 /2024

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	ABLAPL/13969/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/34601/2024 ABLAPL/13970/2024	MEGHANAD DALEI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	BOIPARIGUDA /100 /2022 () //
297	D-ABLAPL/36568/2024 ABLAPL/13971/2024	HASINA BIBI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	PURUNABAZAR /337 /2024 () //
298	D-ABLAPL/36579/2024 ABLAPL/13972/2024	DEBASHISH PANDA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	JAJPUR TOWN /469 /2024 () //
299	D-ABLAPL/34813/2024 ABLAPL/13973/2024	ARUNA @ BULU BARIK VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /705 /2024 () //
300	D-ABLAPL/36500/2024 ABLAPL/13974/2024	SANTOSH KUMAR MALLICK @ SANTOSH MALLCIK VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	JAJPUR TOWN /470 /2024 () //
301	D-ABLAPL/35428/2024 ABLAPL/13975/2024	FAKIR RANA @ MAHAPATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BANAPUR P.S. /119 /2000 () //
302	D-ABLAPL/36501/2024 ABLAPL/13976/2024	RAJANIKANTA ROUSTRAY @ RAJANI KANTA RAUTARAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	TANGI (KHURDA) /798 /2024 () //
303	D-ABLAPL/36583/2024 ABLAPL/13977/2024	PITAMBAR MAJHI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	//0 J.M.F.C. BALASORE(RURAL)(Baleshwar)
304	D-ABLAPL/36297/2024 ABLAPL/13978/2024	TAPAN @ TAPAN PATRA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	2(A)CC/0000365/2024 BARANGA /460 /2024 () //
305	D-ABLAPL/36327/2024 ABLAPL/13979/2024	RANJIT KARADA @ KARAD VS STATE OF ODISHA	S.S.RAY (2) VS	PADMAPUR /51 /2022 () //
306	D-ABLAPL/36585/2024 ABLAPL/13980/2024	AJU@KHAGESWAR BHUTIA VS	ASUTOSH TRIPATHY VS	DHENKANAL SADAR /870 /2024 ()

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307	D-ABLAPL/36273/2024 ABLAPL/13981/2024	STATE OF ODISHA RABINDRA KUMAR SAHOO @ RABI SAHOO VS STATE OF ODISHA	DIPTIREKHA NANDA VS	// MAHILA P.S. BUXIBAZAR /186 /2024 () //
308	D-ABLAPL/36685/2024 ABLAPL/13982/2024	M. BHASKAR @ BHASKAR JAGANNATH MAILI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIMAKHANDI /313 /2024 () //
309	D-ABLAPL/36476/2024 ABLAPL/13983/2024	STATE OF ODISHA PRADIP KUMAR DAS VS STATE OF ODISHA	S.S.RAY (2) VS	SURADA /38 /2023 () //
310	D-ABLAPL/36593/2024 ABLAPL/13984/2024	STATE OF ODISHA SUJIT KUMAR SAHU VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	LALBAG /243 /2024 () //
311	D-ABLAPL/36686/2024 ABLAPL/13985/2024	RAJAT PRADHAN @ RAJIT PRADHAN VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	NUAGAM (DIGAPAHANDI) /369 /2024 () //
312	D-ABLAPL/36599/2024 ABLAPL/13986/2024	SANJIB KUMAR MISHRA VS STATE OF ODISHA	RAJJEET ROY VS	TARBHA /257 /2024 () //
313	D-ABLAPL/36503/2024 ABLAPL/13987/2024	SRIKANTA TADA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	/ /0 () //
314	D-ABLAPL/36691/2024 ABLAPL/13988/2024	RATU SETH VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	barpalli /94 /2020 () //
315	D-ABLAPL/36679/2024 ABLAPL/13989/2024	SUBASH CHANDRA MEHER VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KANTABANJI /374 /2024 () //
316	D-ABLAPL/36692/2024 ABLAPL/13990/2024	LAMBODAR NAIK VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	barpalli /59 /2024 () //
317	D-ABLAPL/36680/2024 ABLAPL/13991/2024	STATE OF ODISHA SANJAYA KUMAR JENA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	KHAIRA /235 /2024 () //

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318	D-ABLAPL/36693/2024 ABLAPL/13992/2024	PRIYABRATA NAYAK VS STATE OF ODISHA	CHANDANA TRIPATHY VS	DHENKANAL SADAR /906 /2024 () //
319	D-ABLAPL/36602/2024 ABLAPL/13993/2024	KANHU @ BISHWA RANJAN BISWAL VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	TANGI /234 /2024 () //
320	D-ABLAPL/36674/2024 ABLAPL/13994/2024	SANTOSH SAMAL @ RATIKANTA SAMAL VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	SOSO /134 /2024 () //
321	D-ABLAPL/36681/2024 ABLAPL/13995/2024	SANKAR BARIK @ SANJIB ROUT VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /237 /2024 () //
322	D-ABLAPL/36732/2024 ABLAPL/13996/2024	RAJKISHORE @ RAJA KISHORE NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NANDIPADA /282 /2024 () //
323	D-ABLAPL/36734/2024 ABLAPL/13997/2024	SAHADEV BHOI @ SANGRAM BHOI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	MANCHESWAR P.S. /607 /2024 () //
324	D-ABLAPL/36735/2024 ABLAPL/13998/2024	PRASANTA NAYAK VS REPUBLIC OF INDIA	BIJAY KUMAR BEHERA VS	/ /0 S.D.J.M.,KHURDA(Khordha) 2(C)CC/0000022/2024
325	D-ABLAPL/36702/2024 ABLAPL/13999/2024	PRAKASH NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	TANGI (KHURDA) /811 /2024 () //
326	D-ABLAPL/36083/2024 ABLAPL/14000/2024	BINITA NAYAK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	CDA-II /167 /2024 () //
327	D-ABLAPL/36703/2024 ABLAPL/14001/2024	BIBHU @ SOUMYA RANJAN PATRA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	BARANGA /460 /2024 () //
328	D-ABLAPL/36284/2024 ABLAPL/14002/2024	M.BANAMALI PATRA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	KABISURYANAGAR /720 /2024 () //
329	D-ABLAPL/36705/2024	TAPAN @ TAPAN PATRA	DILLIP KUMAR MMOHANTY	BARANGA /461 /2024

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	ABLAPL/14003/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/36336/2024 ABLAPL/14004/2024	BIJAYA BARIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	TIHIDI /528 /2024 () //
331	D-ABLAPL/36431/2024 ABLAPL/14005/2024	ASTIK DIGAL VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	RAIKIA /148 /2024 () //
332	D-ABLAPL/36712/2024 ABLAPL/14006/2024	SADHU CHARAN DASH VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	DHAULI PS /269 /2024 () //
333	D-ABLAPL/36432/2024 ABLAPL/14007/2024	SRIKANTA DIGAL VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	RAIKIA /148 /2024 () //
334	D-ABLAPL/36717/2024 ABLAPL/14008/2024	PAUL KULDIP VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SEMILLIGUDA /118 /2024 () //
335	D-ABLAPL/36444/2024 ABLAPL/14009/2024	SUMAN KUMAR DAS VS STATE OF ODISHA	PRASHANTA KUMAR DAS VS	AUL /517 /2024 () //
336	D-ABLAPL/36636/2024 ABLAPL/14010/2024	CHITTARANJAN DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /291 /2024 () //
337	D-ABLAPL/36725/2024 ABLAPL/14011/2024	RAJESH PANDA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	/ /0 () //
338	D-ABLAPL/36532/2024 ABLAPL/14012/2024	RAJU PRADHAN VS STATE OF ODISHA	SURESH KUMAR JENA VS	JENAPUR /393 /2024 () //
339	D-ABLAPL/36545/2024 ABLAPL/14013/2024	SANJAY KUMAR CHOUDHURY VS STATE OF ODISHA	SUPRIYA PATRA VS	/ /0 () //
340	D-ABLAPL/36639/2024 ABLAPL/14014/2024	SUNIL PATRA VS	AMLAN MOHANTY VS	CHAMPUA /256 /2024 ()

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341	D-ABLAPL/36565/2024 ABLAPL/14015/2024	STATE OF ODISHA DEBASHISH PANDA VS	ANJAN KUMAR BISWAL VS	// JAJPUR TOWN /471 /2024 ()
342	D-ABLAPL/36643/2024 ABLAPL/14016/2024	STATE OF ODISHA BISWANATH DAS VS	DEBASISH SAMAL VS	// CHANDABALI /417 /2024 ()
343	D-ABLAPL/36646/2024 ABLAPL/14017/2024	STATE OF ODISHA BISWANATH DAS VS	DEBASISH SAMAL VS	// CHANDABALI /449 /2024 ()
344	D-ABLAPL/36613/2024 ABLAPL/14018/2024	STATE OF ODISHA SK. ABDUL MAZID @ SK MAJID VS	SATYABRATA DASH VS	// BRAMHA BARADA /230 /2024 ()
345	D-ABLAPL/36657/2024 ABLAPL/14019/2024	STATE OF ODISHA RENUBALA SWAIN VS	BIBHUTI RANJAN MOHANTY VS	// / /0 ()
346	D-ABLAPL/36728/2024 ABLAPL/14020/2024	STATE OF ODISHA SIMA RANI PANDA VS	SATYAJIT MOHAPATRA (2) VS	// / /0 ()
347	D-ABLAPL/36622/2024 ABLAPL/14021/2024	STATE OF ODISHA MUNA MOHANTA @ RAMAKANTA MOHANTA VS	KAMALAKANTA MOHANTA VS	// BADAMPAHAD /35 /2019 ()
348	D-ABLAPL/36623/2024 ABLAPL/14022/2024	STATE OF ODISHA LIPI BEHERA VS	SATYA RANJAN MULIA VS	// PHULBANI SADAR /213 /2024 ()
349	D-ABLAPL/34414/2024 ABLAPL/14023/2024	STATE OF ODISHA JHARU MAJHI VS	SUSHANTA HARICHANDAN VS	// CHHENDIPADA /53 /2013 ()
350	D-ABLAPL/36662/2024 ABLAPL/14024/2024	STATE OF ODISHA MANAS RANJAN MANDAL VS	BIRAJA PRASANNA DAS VS	// / /0 ()
351	D-ABLAPL/36626/2024 ABLAPL/14025/2024	STATE OF ODISHA SK MAHABOOB ALI @ SK MAHEBOOB ALI VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	// BALASORE TOWN /406 /2024 () //

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352	D-ABLAPL/36806/2024 ABLAPL/14026/2024	AKSHYA PANDA @ BANKA @ AKSHAY KUMAR PANDA VS STATE OF ODISHA	SITIKANT MISHRA VS	KUAKHIA /502 /2024 () //
353	D-ABLAPL/36671/2024 ABLAPL/14027/2024	NAKULA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /60 /2024 () //
354	D-ABLAPL/36629/2024 ABLAPL/14028/2024	GHASIRAM KARNA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SUBALAYA /191 /2024 () //
355	D-ABLAPL/34932/2024 ABLAPL/14029/2024	RAGHUNATH SAHOO@SIPU VS STATE OF ODISHA	HAREKRUSHNA DASH VS	GHASIPURA /354 /2024 () //
356	D-ABLAPL/36672/2024 ABLAPL/14030/2024	PRAFULLA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /60 /2024 () //
357	D-ABLAPL/36638/2024 ABLAPL/14031/2024	CHITTARANJAN DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /290 /2024 () //
358	D-ABLAPL/35991/2024 ABLAPL/14032/2024	RAMESH MAUKA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	NARAYANPATNA /100 /2024 () //
359	D-ABLAPL/36098/2024 ABLAPL/14033/2024	UTTAMA BEHERA VS STATE OF ODISHA	SEJAL NAYAK VS	RAJKANIKA /462 /2024 () //
360	D-ABLAPL/36673/2024 ABLAPL/14034/2024	MADHU @ MADHUSUDAN MAHASUAR VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	PURI TOWN /219 /2021 () //
361	D-ABLAPL/35129/2024 ABLAPL/14035/2024	MADAN RELI VS STATE OF ODISHA	DIGAMBAR SETHI VS	DORAGUDA PS /161 /2023 () //
362	D-ABLAPL/36645/2024 ABLAPL/14036/2024	SIDHINATH BEHERA VS STATE OF ODISHA	NIRANJAN NAYAK VS	RAMACHANDRAPUR /369 /2024 () //
363	D-ARBP(ICA)/50935/2024	ALLIANZ BULK CFR8 PTE. LTD., SINGAPORE	ISHWAR MOHANTY	//

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	ARBP(ICA)/4/2024	VS VEDANTA LIMITED, MUMBAI	VS	() //